

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 2436/2000

(9)

New Delhi this the 31st day of August, 2001.

HON'BLE MR. SHANKER RAJU, MEMBER (JUDICIAL)

Ved Prakash Arya,  
Yoga Teacher,  
Kendriya Vidyalaya,  
I.N.A. Colony,  
New Delhi.

-Applicant

(By Advocate Sh. Anil Srivastava, though none appeared)

-Versus-

The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi.

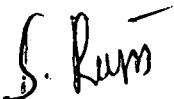
-Respondent

(By Advocate Sh. S. Rajappa)

ORDER (ORAL)

By Mr. Shanker Raju, Member (J):

The learned counsel of the respondents has produced before me a copy of the letter dated 15.12.2000, whereby the transfer of the applicant has been cancelled. In view of this the OA has become infructuous and is accordingly dismissed, as infructuous. A copy of the order dated 15.12.2000 is taken on record. No costs.

  
(Shanker Raju)  
Member (J)

"San."